

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 349**

TO BE ANSWERED ON 22.07.2021

**Non-enrolment of students due to fee issues during lockdown period**

349 Shri Sanjay Raut:

Will the Minister of Education be pleased to state:

- (a) whether the large number of students of private schools have not enrolled for the current academic session due to fee issue and therefore, are unable to get access to the online mode during the pandemic –induced lockdown in the country;
- (b) if so, the details thereof and Government’s response thereto; and
- (c) the details of steps taken/proposed to be taken by Government to remove the bottlenecks in the education system by bringing in more student friendly education?

ANSWER  
MINISTER OF EDUCATION  
(**SHRI DHARMENDRA PRADHAN**)

(a) and (b): Education being a subject in the Concurrent List of the Constitution, majority of schools are under the jurisdiction of the State Governments. It is for the respective State Government to take a decision with regard to fee issue for students in their jurisdiction. Central Board of Secondary Education (CBSE) is an examination conducting body for classes X and XII and does not control schools administratively.

(c): CBSE has taken the following steps to make education child-friendly:

- **Biannual conduct of Board Examination:** The Board has announced the conduct of Board Examination twice a year from the year 2021-22 to reduce the stress on students as the syllabus is halved and chances of improvement have increased.
- **Introduction of Experiential Learning:** In order to promote self-thinking, creativity, and effective study skills among students and to make them lifelong learners, CBSE has introduced Experiential Learning as a mandatory pedagogy.

- **Art integrated learning (AIL) and Mandatory Art-Integrated Project:** Art Education and Art Integrated education has been made mandatory by the Board for all its affiliated schools. CBSE has also initiated mandatory Art-integrated project work for classes I to XII to promote Art Integrated Learning in schools and to make teaching-learning Competency-Based and joyful. The project needs to integrate an art form of the paired state under Ek Bharat Shreshtha Bharat. Up until February 2021, more than 12.5 million students had submitted art-integrated projects at the secondary and senior secondary levels.
- **Learning Outcomes (Competency) based Authentic Assessment:** CBSE has made concerted efforts to ensure more focus on assessing the application of conceptual knowledge in real-life contexts by students rather than rote memorisation of the content. To test the understanding of students rather than mere content, CBSE has started modifying the design of its Question Papers (QP). This has been done by adding 10% of questions oriented towards a higher-order application which are source/case-based and related to a real-life context. Such questions will be increased by 10 % every successive year till the year 2025, reaching up to 60% competency-based questions in any given Question Paper.
- **Subjects offered at two levels:** To provide a personalised learning opportunity and to meet the needs of students aspiring for higher education in Humanities, Commerce and Physical Science, etc., a new course on Applied Mathematics at class 11th and 12th has been introduced from the year 2020-21. CBSE already offers mathematics at two levels in classes IX-X.
- **Facilitating CWSN candidates:** After the promulgation of the Rights of Persons with Disabilities (RPWD) Act, 2016, CBSE aligned its examination bylaws to the benchmark disabilities mentioned in the Act in the year 2018. The Board has also allowed CWSN to use a computer for writing the examination as per their needs apart from the other facilities from the year 2018.
- **Facilitating sportspersons during exams:** The Board started a Special Exam Policy to promote talent in sports by giving special chances to those students who participate in National /International level sports competitions recognized by SAI/Ministry of Youth Affairs and Sports, Government of India. These students' dates of examinations were adjusted as per mutual convenience. So far 37 such students have been given the advantage of this policy (9 in 2018, 15 in 2019, and 13 in 2020 Board exams) and many of them have won medals for India at an international level.

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